

**Office of Directorate General of Foreign Trade  
New Delhi -0**

**Para 4.7 Decision**

**MEETING NUMBER** : 4/82-ALC4/2012 **MEETING DATE** : 24.04.2012

The Meeting No.4/82 in the year 2012-13 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2009-14 pertaining to products falling in Chapter 29 and 30 was scheduled to be held on 24.4.2012 under the Chairmanship of Addl DGFT, Shri V.K. Gupta in Room No.124, Udyog Bhawan, New Delh..

Following members were present:-

1. Pramod Bharti, Asstt. Director, DC(MSME)
2. Shri Jasbir Singh, Consultant, Department of Chemicals and Petrochemicals
3. Shri V.K. Tyagi, Dy. Industrial Adviser, Department of Pharmaceuticals
4. Shri S.S. Bose, Sr. Development Officer, DIPP
5. Shri R.C. Meena, Dy. Director General of Foreign Trade
6. Ms.Lalita Maini, FTDO

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| Case No.B 30                                                                                            | M/s. Camlin Fine Chemicals Limited  |
| Norms Committee Meeting No.4/AM13                                                                       | F.No. 01/82/162/00983/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                 |                                     |
| Decision: It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                     |

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| Case No.B 31                                                                                            | M/s. Camlin Fine Chemicals Limited  |
| Norms Committee Meeting No.3/AM13                                                                       | F.No. 01/82/162/00922/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                 |                                     |
| Decision: It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                     |

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| Case No.B 32                                                                                             | M/s. Glenmark Pharma Limited      |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/50/485/AM 10/DES III  |
| Meeting Date:24.04.2012                                                                                  | RA File No. 03/94/040/00254/AM 10 |
| Adv. Lic. No 0310528367 dated 10.7.2009                                                                  |                                   |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                   |

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| Case No.B 33                                                                        | M/s. Makson India Pvt. Limited     |
| Norms Committee Meeting No.4/AM13                                                   | F.No. 01/82/50/00399/AM 09/DES III |
| Meeting Date:24.04.2012                                                             | RA File No. 03/95/40/00021/AM 09   |
| Adv. Lic. No 0310469012 dated 22.4.2008                                             |                                    |
| Decision: It was decided to defer the case for 22.05.2012 for comments of DC(MSME). |                                    |

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| Case No.B 34                                                                        | M/s. Makson India Pvt. Limited     |
| Norms Committee Meeting No.4/AM13                                                   | F.No. 01/82/50/00402/AM 09/DES III |
| Meeting Date:24.04.2012                                                             | RA File No. 03/95/40/01258/AM 08   |
| Adv. Lic. No 0310468498 dated 16.04.08                                              |                                    |
| Decision: It was decided to defer the case for 22.05.2012 for comments of DC(MSME). |                                    |

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| Case No.B 35                                                                                                                                                                                                                                                                                  | M/s. Zenith Dyeintermediates Limited |      |                |                  |
| Norms Committee Meeting No.4/AM13                                                                                                                                                                                                                                                             | F.No. 01/82/50/00563/AM 12/DES III   |      |                |                  |
| Meeting Date:24.04.2012                                                                                                                                                                                                                                                                       | RA File No. 03/95/40/00310/AM 12     |      |                |                  |
| Adv. Lic. No 0310645518 dated 1.8.2011                                                                                                                                                                                                                                                        |                                      |      |                |                  |
| Decision: In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/99/2011-Ch. II dated 4.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as approved by the firm, whichever is less: |                                      |      |                |                  |
| Export Product                                                                                                                                                                                                                                                                                | Export                               | S.No | Import Product | Quantity allowed |

|                                                                        |          |    |                   |          |
|------------------------------------------------------------------------|----------|----|-------------------|----------|
|                                                                        | Quantity |    |                   |          |
| Sulfo Tobias Acid<br>Purified-65% Min                                  | 1 kg     | 1. | Sulfo Tobias Acid | 1.230 kg |
| RA may take appropriate action as per the decision of Norms Committee. |          |    |                   |          |

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| Case No.B 36                                                                                             | M/s. Lupin Limited                 |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/50/01073/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                  | RA File No. 03/95/40/006691/AM 12  |
| Adv. Lic. No 0310668197 dated 30.11.11                                                                   |                                    |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                    |

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| Case No.B 37                                                                                             | M/s. Lupin Limited               |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/50/509/AM 11/DES III |
| Meeting Date:24.04.2012                                                                                  | RA File No. 03/95/40/1771/AM 11  |
| Adv. Lic. No 0310577817 dated 8.6.2010                                                                   |                                  |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                  |

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| Case No.B 38                                                                                             | M/s. Jubilant Lifesciences Limited |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/50/1600/AM 11/DES III  |
| Meeting Date:24.04.2012                                                                                  | RA File No. 05/23/040/00082/AM 11  |
| Adv. Lic. No 0510267990 dated 13.07.2010                                                                 |                                    |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                    |

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| Case No.B 39 | M/s. Jubilant Lifesciences Limited |
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| Norms Committee Meeting No.4/AM13                                                                                     | F.No. 01/82/50/01598/AM 11/DES III |
| Meeting Date:24.04.2012                                                                                               | RA File No. 05/23/040/00129/AM 11  |
| Adv. Lic. No 0510271327 dated 25.08.2010                                                                              |                                    |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Chemicals and Petrochemicals. |                                    |

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| Case No.B 40                                                                                                          | M/s. Jubilant Lifesciences Limited |
| Norms Committee Meeting No.4/AM13                                                                                     | F.No. 01/82/50/01593/AM 11/DES III |
| Meeting Date:24.04.2012                                                                                               | RA File No. 05/23/040/00138/AM 11  |
| Adv. Lic. No 0510272117 dated 06.09.2010                                                                              |                                    |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Chemicals and Petrochemicals. |                                    |

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| Case No.B 41                                                                                                          | M/s. Jubilant Lifesciences Limited                                      |
| Norms Committee Meeting No.4/AM13                                                                                     | F.No. 01/82/50/01481/AM 07/DES III<br>F.No 01/82/50/01710/AM 07/DES III |
| Meeting Date:24.04.2012                                                                                               | RA File No. 05/24/040/00782/AM 07<br>RA File No. 05/24/040/00972/AM 07  |
| Adv. Lic. No 0510196612 dated 21.12.2006<br>Adv. Lic. No. 0510200116 dated 27.02.2007                                 |                                                                         |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Chemicals and Petrochemicals. |                                                                         |

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| Case No.B 42                                                                                                          | M/s. Ruby Fragrance Pvt. Limited                               |
| Norms Committee Meeting No.4/AM13                                                                                     | F.No. 01/82/50/00947AM 12/DES III                              |
| Meeting Date:24.04.2012                                                                                               | RA File No. 35/24/040/0045/AM 12 & F.No. 03/24/040/00025/AM 12 |
| Adv. Lic. No 3510035931 dated 25.5.2011 & 3510034005 dated 25.5.2011                                                  |                                                                |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Chemicals and Petrochemicals. |                                                                |

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| Case No.B 43                                                                                                          | M/s. Alkaloids Corporation, Kolkata |
| Norms Committee Meeting No.4/AM13                                                                                     | F.No. 01/82/50/01103/AM 12/DES III  |
| Meeting Date:24.04.2012                                                                                               | RA File No. 02/24/040/00127/AM 12   |
| Adv. Lic. No 0210168968 dated 16.11.2011                                                                              |                                     |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Chemicals and Petrochemicals. |                                     |

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| Case No.B 44                                                                                                          | M/s. Aqua Pharma Limited, Pune    |
| Norms Committee Meeting No.4/AM13                                                                                     | F.No. 01/82/50/00665AM 11/DES III |
| Meeting Date:24.04.2012                                                                                               | RA File No. 31/24/040/00026/AM 11 |
| Adv. Lic. No 3110043418 dated 31.05.2010                                                                              |                                   |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Chemicals and Petrochemicals. |                                   |

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| Case No.B 45                                                                                             | M/s. Ajanta Pharma Limited          |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/162/00476/AM 07/DES III |
| Meeting Date:24.04.2012                                                                                  | RA File No. 03/20/040/001172/Am 04  |
| Adv. Lic. No 0310256423 dated 5.3.2004                                                                   |                                     |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                     |

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| Case No.B 46                                                                                                          | M/s. Vivimed Labs Limited         |
| Norms Committee Meeting No.4/AM13                                                                                     | F.No. 01/82/50/00443AM 07/DES III |
| Meeting Date:24.04.2012                                                                                               | RA File No. 09/24/040/00103/AM 07 |
| Adv. Lic. No 0910026921 dated 20.7.2006                                                                               |                                   |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Chemicals and Petrochemicals. |                                   |

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| Case No.B 47                                                                                             | M/s. Anuh Pharma Limited, Mumbai  |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/50/00455AM 12/DES III |
| Meeting Date:24.04.2012                                                                                  | RA File No. 03/94/040/01081/Am 11 |
| Adv. Lic. No 0310627282 dated 19.4.2011                                                                  |                                   |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                   |

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| Case No.B 48                                                                                                          | M/s. Rohan Exports India Limited & M/s. Mahesh Raj Chemicals Limited |
| Norms Committee Meeting No.4/AM13                                                                                     | F.No. 01/82/162/00654/AM 12/DES III                                  |
| Meeting Date:24.04.2012                                                                                               |                                                                      |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Chemicals and Petrochemicals. |                                                                      |

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| Case No.B 49                                                                                             | M/s. Suven Life Sciences Limited  |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/50/01734AM 11/DES III |
| Meeting Date:24.04.2012                                                                                  | RA File No. 09/24/040/00535/AM 11 |
| Adv. Lic. No 0910045717 dated 25.2.2011                                                                  |                                   |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                   |

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| Case No.B 50                       | M/s. Divis Laboratories Limited    |
| Norms Committee Meeting No.4/ AM13 | F.No 01/82/162/00158/AM 12/DES III |
|                                    | F.No 01/82/162/00159/AM 12/DES III |
|                                    | F.No 01/82/162/00160/AM 12/DES III |
|                                    | F.No 01/82/162/00161/AM 12/DES III |
|                                    | F.No 01/82/162/00162/AM 12/DES III |

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|                                                                                                         | F.No 01/82/162/00163/AM 12/DES III<br>F.No 01/82/162/00165/AM 12/DES III<br>F.No 01/82/162/00166/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                 |                                                                                                                |
| Decision: It was decided to close the case as the firm has not furnished information despite reminders. |                                                                                                                |

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| Case No.B 51                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | M/s. Divis Laboratories Limited                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| Norms Committee Meeting No.4/AM 13                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | F.No. 01/82/162/00177/AM 12/DES III<br>F.No. 01/82/162/00178/AM 12/DES III<br>F.No. 01/82/162/00179/AM 12/DES III<br>F.No. 01/82/162/00180/AM 12/DES III<br>F.No. 01/82/162/00183/AM 12/DES III<br>F.No. 01/82/162/00184/AM 12/DES III<br>F.No. 01/82/162/00185/AM 12/DES III<br>F.No. 01/82/162/00186/AM 12/DES III<br>F.No. 01/82/162/00187/AM 12/DES III<br>F.No. 01/82/162/00188/AM 12/DES III<br>F.No. 01/82/162/00189/AM 12/DES III<br>F.No. 01/82/162/00190/AM 12/DES III<br>F.No. 01/82/162/00191/AM 12/DES III<br>F.No. 01/82/162/00192/AM 12/DES III<br>F.No. 01/82/162/00193/AM 12/DES III<br>F.No. 01/82/162/00194/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| Decision: . It was decided to give a final reminder to the firm to furnish the following information within 15 days failing which the cases would be closed. <ul style="list-style-type: none"> <li>• Copy of valid Drug Manufacturing License showing the approved composition of the export products..</li> <li>• Copy of Master Batch Formula duly authenticated by Quality Control Incharge production and consumption data certified by Central Excise Authority for the last three years.</li> </ul> Accordingly, the case was deferred for 22.5.2012.. |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |

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| Case No.B 52                                                                                             | M/s. Divis Laboratories Limited     |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/162/00761/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                  |                                     |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                     |

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| Case No.B 53                                                                                             | M/s. Divis Laboratories Limited     |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/162/00763/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                  |                                     |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                     |

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| Case No.B 54                                                                                             | M/s. Divis Laboratories Limited     |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/162/00760/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                  |                                     |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                     |

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| Case No.B 55                                                                                             | M/s. Divis Laboratories Limited     |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/162/00762/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                  |                                     |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                     |

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| Case No.B 56                                                                                             | M/s. Divis Laboratories Limited     |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/162/00759/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                  |                                     |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                     |

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| Case No.B 57 | M/s. Divis Laboratories Limited |
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| Norms Committee Meeting No.4/AM13                                                                                                                                            | F.No. 01/82/162/00758/AM 12/DES III                                                                                                                     |
| Meeting Date:24.04.2012                                                                                                                                                      |                                                                                                                                                         |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals.                                                                     |                                                                                                                                                         |
| Case No.B 58                                                                                                                                                                 | M/s. DSM Anti-Infectives India Limited                                                                                                                  |
| Norms Committee Meeting No.4/AM13                                                                                                                                            | F.No. 01/82/050/01305/AM 11/DES III<br>F.No. 01/82/050/01440/AM 11/DES III<br>F.No 01/82/050/01309/AM 11/DES III<br>F.No. 01/82/050/01109/AM 11/DES III |
| Meeting Date:24.04.2012                                                                                                                                                      | RA F.No. 22/24/040/00021/AM 11<br>RA F. No. 22/24/040/00024/AM 11<br>RA F.No 22/24/040/00016/AM 11<br>RA F.No 22/24/040/00017/AM 11                     |
| Adv. Lic. No. 2210010237 dated 4.8.2010<br>Adv. Lic. No. 2210010247 dated 5.8.2010<br>Adv. Lic. No. 2210010202 dated 21.07.2010<br>Adv. Lic. No. 2210010203 dated 21.07.2010 |                                                                                                                                                         |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals.                                                                     |                                                                                                                                                         |

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| Case No.B 59                                                                                             | M/s. DSM Anti-Infectives India Limited                                     |
| Norms Committee Meeting No.4/AM13                                                                        | F.No. 01/82/050/01319/AM 11/DES III<br>F.No. 01/82/050/01106/AM 11/DES III |
| Meeting Date:24.04.2012                                                                                  | RA F.No. 22/24/040/00048/AM 11<br>RA F. No. 22/24/040/00020/AM 11          |
| Adv. Lic. No. 2210010536 dated 18.10.2010<br>Adv. Lic. No. 2210010163 dated 09.07.2010                   |                                                                            |
| Decision: It was decided to defer the case for 22.05.2012 for comments of Department of Pharmaceuticals. |                                                                            |

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| 1 | <b>Case No.:122/40/82-ALC4/2010</b>                                                                                      | Party Name:SURYA PHARMACEUTICAL LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Rejected</b> |
|   | HQ File :01/82/050/01321/AM11/                                                                                           | RLA File :22/24/040/00025/AM11/     | Lic.No/Date:2210010236<br>03.08.2010      | Defer Date:                 |
|   | <b>Decision</b> : It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                     |                                           |                             |

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| 2 | <b>Case No.:15/31/82-ALC4/2010</b>                                                                              | Party Name:R L FINE CHEM        | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|   | HQ File :01/82/050/00940/AM11/                                                                                  | RLA File :07/24/040/00156/AM11/ | Lic.No/Date:0710073569<br>12.08.2010      | Defer<br>Date:22.05.2012    |
|   | <b>Decision</b> : It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                             |

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| 3 | <b>Case No.:5/28/82-ALC4/2010</b>                                                                                        | Party Name:ANUS LABORATORIES LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Rejected</b> |
|   | HQ File :01/82/050/00887/AM11/                                                                                           | RLA File :09/24/040/00137/AM11/    | Lic.No/Date:0910043673<br>28.09.2010      | Defer Date:                 |
|   | <b>Decision</b> : It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                    |                                           |                             |

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| 4 | <b>Case No.:10/28/82-ALC4/2010</b>                                                                                             | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|   | HQ File :01/82/050/00892/AM11/                                                                                                 | RLA File :09/24/040/00273/AM11/ | Lic.No/Date:0910043757<br>30.09.2010      | Defer<br>Date:22.05.2012    |
|   | <b>Decision</b> : : It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                           |                             |

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| 5 | <b>Case No.:6/30/82-ALC4/2010</b>                                                                                        | Party Name:ALCON BIOSCIENCES PRIVATE LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Rejected</b> |
|   | HQ File :01/82/050/00925/AM11/                                                                                           | RLA File :03/94/040/00472/AM11/              | Lic.No/Date:0310595543<br>06.10.2010      | Defer Date:                 |
|   | <b>Decision</b> : It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                              |                                           |                             |

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| 6 | <b>Case No.:54/41/82-ALC4/2010</b>                                                                      | Party Name:GLAND PHARMA LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|   | HQ File :01/82/050/01402/AM11/                                                                          | RLA File :09/24/040/00289/AM11/ | Lic.No/Date:0910043863<br>08.10.2010      | Defer<br>Date:22.05.2012    |
|   | <b>Decision</b> : It was decided to consider this case in meeting and therefore deferred for 22.5.2012. |                                 |                                           |                             |

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| 7 | <b>Case No.:55/41/82-ALC4/2010</b>                                                                      | Party Name:GLAND PHARMA LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/82/050/01403/AM11/                                                                          | RLA File :09/24/040/00298/AM11/ | Lic.No/Date:0910043877<br>11.10.2010      | Defer<br>Date:22.05.2012        |
|   | <b>Decision :</b> It was decided to consider this case in meeting and therefore deferred for 22.5.2012. |                                 |                                           |                                 |

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| 8 | <b>Case No.:8/31/82-ALC4/2010</b>                                                                       | Party Name:GLAND PHARMA LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/82/050/00933/AM11/                                                                          | RLA File :09/24/040/00290/AM11/ | Lic.No/Date:0910043914<br>14.10.2010      | Defer<br>Date:22.05.2012        |
|   | <b>Decision :</b> It was decided to consider this case in meeting and therefore deferred for 22.5.2012. |                                 |                                           |                                 |

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| 9 | <b>Case No.:48/31/82-ALC4/2010</b>                                                                      | Party Name:GLAND PHARMA LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/82/050/00973/AM11/                                                                          | RLA File :09/24/040/00297/AM11/ | Lic.No/Date:0910043978<br>20.10.2010      | Defer<br>Date:22.05.2012        |
|   | <b>Decision :</b> It was decided to consider this case in meeting and therefore deferred for 22.5.2012. |                                 |                                           |                                 |

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| 10 | <b>Case No.:28/46/82-ALC4/2010</b>                                                                                          | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01583/AM11/                                                                                              | RLA File :09/24/040/00295/AM11/ | Lic.No/Date:0910044520<br>01.12.2010      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals |                                 |                                           |                                 |

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| 11 | <b>Case No.:30/41/82-ALC4/2010</b>                                                                                          | Party Name:JUBILANT LIFE SCIENCES LIMITED<br>(FORMERLY JUBILANT | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01378/AM11/                                                                                              | RLA File :05/23/040/00270/AM11/                                 | Lic.No/Date:0510280724<br>30.12.2010      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals |                                                                 |                                           |                                 |

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| 12 | <b>Case No.:14/51/82-ALC4/2010</b> | Party Name:TITAN LABORATORIES PVT. LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Deferred</b>    |
|    | HQ File :01/82/050/01731/AM11/     | RLA File :03/95/040/00694/AM11/         | Lic.No/Date:0310609837<br>06.01.2011      | Defer Date:<br>22.05.2012 |
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**Decision :** It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals.

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| 13 | <b>Case No.:</b> 23/6/82-ALC4/2011                                                                              | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00141/AM12/                                                                                  | RLA File :09/24/040/00484/AM11/    | Lic.No/Date:0910045232<br>27.01.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                    |                                           |                                 |

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| 14 | <b>Case No.:</b> 31/47/82-ALC4/2010                                                                                         | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01621/AM11/                                                                                              | RLA File :09/24/040/00510/AM11/ | Lic.No/Date:0910045498<br>09.02.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals |                                 |                                           |                                 |

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| 15 | <b>Case No.:</b> 53/47/82-ALC4/2010                                                                             | Party Name:NEULAND LABORATORIES LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01643/AM11/                                                                                  | RLA File :09/24/040/00519/AM11/     | Lic.No/Date:0910045550<br>14.02.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                     |                                           |                                 |

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| 16 | <b>Case No.:</b> 32/8/82-ALC4/2011                                                        | Party Name:ENCUBE ETHICALS PVT LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00232/AM12/                                                            | RLA File :03/94/040/01167/AM11/    | Lic.No/Date:0310625603<br>07.04.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of DC(MSME) |                                    |                                           |                                 |

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| 17 | <b>Case No.:</b> 41/8/82-ALC4/2011                                                                       | Party Name:ENCUBE ETHICALS PVT LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00241/AM12/                                                                           | RLA File :03/94/040/01171/AM11/    | Lic.No/Date:0310625608<br>07.04.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of DC(MSME). |                                    |                                           |                                 |

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| 18 | <b>Case No.:</b> 48/4/82-ALC4/2011 | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00099/AM12/     | RLA File :09/24/040/00003/AM12/ | Lic.No/Date:0910046368                    | Defer                           |

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|                                                                                                                             |  | 12.04.2011 | Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals |  |            |                 |

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| 19 | <b>Case No.:</b> 15/12/82-ALC4/2011                                                                      | Party Name:ENCUBE ETHICALS PVT LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00348/AM12/                                                                           | RLA File :03/94/040/00052/AM12/    | Lic.No/Date:0310627904<br>25.04.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of DC(MSEM). |                                    |                                           |                                        |

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| 20 | <b>Case No.:</b> 44/6/82-ALC4/2011                                                                                                                                    | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00163/AM12/                                                                                                                                        | RLA File :09/24/040/00038/AM12/        | Lic.No/Date:0910046559<br>28.04.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> The firm was requested for Personal Hearing. However, no representative of the firm came for the PH. It was decided to defer the case for 22.5.2012 |                                        |                                           |                                        |

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| 21 | <b>Case No.:</b> 18/16/82-ALC4/2011                                                                                                                                    | Party Name:MATRIX LABORATORIES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00476/AM12/                                                                                                                                         | RLA File :09/24/040/00011/AM12/        | Lic.No/Date:0910046614<br>03.05.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> The firm was requested for Personal Hearing. However, no representative of the firm came for the PH. It was decided to defer the case for 22.5.2012. |                                        |                                           |                                        |

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| 22 | <b>Case No.:</b> 28/7/82-ALC4/2011                                                                              | Party Name:EMBIO LTD            | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00194/AM12/                                                                                  | RLA File :03/94/040/01026/AM11/ | Lic.No/Date:0310629152<br>03.05.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 23 | <b>Case No.:</b> 29/7/82-ALC4/2011                                                                              | Party Name:EMBIO LTD            | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00195/AM12/                                                                                  | RLA File :03/94/040/01027/AM11/ | Lic.No/Date:0310629153<br>03.05.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 24 | <b>Case No.:2/9/82-ALC4/2011</b>                                                                                | Party Name:MATRIX LABORATORIES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00253/AM12/                                                                                  | RLA File :09/24/040/00012/AM12/        | Lic.No/Date:0910046777<br>18.05.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                        |                                           |                                 |

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| 25 | <b>Case No.:18/11/82-ALC4/2011</b>                                                                                           | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00332/AM12/                                                                                               | RLA File :09/24/040/00080/AM12/ | Lic.No/Date:0910046973<br>02.06.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                           |                                 |

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| 26 | <b>Case No.:19/11/82-ALC4/2011</b>                                                                                           | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00333/AM12/                                                                                               | RLA File :09/24/040/00079/AM12/ | Lic.No/Date:0910046974<br>02.06.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                           |                                 |

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| 27 | <b>Case No.:34/12/82-ALC4/2011</b>                                                                              | Party Name:HEMMO PHARMACEUTICALS<br>PRIVATE LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00367/AM12/                                                                                  | RLA File :03/94/040/01112/AM11/                     | Lic.No/Date:0310634571<br>06.06.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                                     |                                           |                                 |

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| 28 | <b>Case No.:6/18/82-ALC4/2011</b>                                                                                            | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00510/AM12/                                                                                               | RLA File :09/24/040/00094/AM12/ | Lic.No/Date:0910047017<br>06.06.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                           |                                 |

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| 29 | <b>Case No.:27/19/82-ALC4/2011</b>                                                                                           | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00541/AM12/                                                                                               | RLA File :09/24/040/00086/AM12/ | Lic.No/Date:0910046997<br>06.06.2011      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                           |                                 |

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| 30 | <b>Case No.:</b> 1/13/82-ALC4/2011                                                                              | Party Name:HEMMO PHARMACEUTICALS<br>PRIVATE LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00373/AM12/                                                                                  | RLA File :03/94/040/01111/AM11/                     | Lic.No/Date:0310635238<br>09.06.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                                     |                                           |                                        |

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| 31 | <b>Case No.:</b> 4/16/82-ALC4/2011                                                                                                                     | Party Name:BOSTIK INDIA PRIVATE LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00462/AM12/                                                                                                                         | RLA File :07/24/040/00073/AM12/         | Lic.No/Date:0710079777<br>13.06.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Petrochemical division of Department of Chemicals and Petrochemicals. |                                         |                                           |                                        |

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| 32 | <b>Case No.:</b> 21/19/82-ALC4/2011                                                                                          | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00535/AM12/                                                                                               | RLA File :09/24/040/00138/AM12/ | Lic.No/Date:0910047112<br>14.06.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                           |                                        |

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| 33 | <b>Case No.:</b> 41/21/82-ALC4/2011                                                                             | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00623/AM12/                                                                                  | RLA File :09/24/040/00040/AM12/    | Lic.No/Date:0910047212<br>21.06.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                    |                                           |                                        |

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| 34 | <b>Case No.:</b> 47/14/82-ALC4/2011                                                                             | Party Name:FDC LTD              | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00438/AM12/                                                                                  | RLA File :03/94/040/00152/AM12/ | Lic.No/Date:0310637790<br>22.06.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 35 | <b>Case No.:</b> 31/21/82-ALC4/2011 | Party Name:MATRIX LABORATORIES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00613/AM12/      | RLA File :09/24/040/00143/AM12/        | Lic.No/Date:0910047366<br>29.06.2011      | Defer<br>Date:22.05.2012               |
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**Decision :** It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals.

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| 36 | <b>Case No.:</b> 25/21/82-ALC4/2011                                                                             | Party Name:MATRIX LABORATORIES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00607/AM12/                                                                                  | RLA File :09/24/040/00039/AM12/        | Lic.No/Date:0910047386<br>30.06.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                        |                                           |                                        |

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| 37 | <b>Case No.:</b> 32/21/82-ALC4/2011                                                                             | Party Name:MATRIX LABORATORIES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00614/AM12/                                                                                  | RLA File :09/24/040/00041/AM12/        | Lic.No/Date:0910047385<br>30.06.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                        |                                           |                                        |

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| 38 | <b>Case No.:</b> 16/20/82-ALC4/2011                                                                             | Party Name:SAURAV CHEMICALS LTD, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00578/AM12/                                                                                  | RLA File :22/24/040/00024/AM12/  | Lic.No/Date:2210011568<br>01.07.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                  |                                           |                                        |

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| 39 | <b>Case No.:</b> 18/21/82-ALC4/2011                                                                             | Party Name:SHREE JAYA LABORATORIES PVT LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00600/AM12/                                                                                  | RLA File :09/24/040/00623/AM11/             | Lic.No/Date:0910047446<br>01.07.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                             |                                           |                                        |

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| 40 | <b>Case No.:</b> 34/16/82-ALC4/2011                                                                                                                                                              | Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD) | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00492/AM12/                                                                                                                                                                   | RLA File :03/95/040/01038/AM11/                         | Lic.No/Date:0310641073<br>07.07.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to remind the firm to furnish the technical data as per Appendix 33 within 15 days failing which the case would be closed. The case was deferred for 22.5.2012. |                                                         |                                           |                                        |

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| 41 | <b>Case No.:</b> 3/17/82-ALC4/2011 | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Deferred and<br><b>Re-indexed</b> |
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| HQ File :01/82/050/00498/AM12/                                                                                   | RLA File :05/24/040/00124/AM12/ | Lic.No/Date:0510296379<br>12.07.2011 | Defer<br>Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.05.2012 for comments of Department of Pharamceuticals. |                                 |                                      |                          |

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| 42 | <b>Case No.:</b> 58/21/82-ALC4/2011                                                                                                                                                                                       | Party Name:ESSIX BIOSCIENCES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00640/AM12/                                                                                                                                                                                            | RLA File :22/24/040/00028/AM12/      | Lic.No/Date:2210011653<br>14.07.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to remind the firm to furnish the requisite information sought by the Committee within 15 days failing which the case would be closed. Accordingly, the case was deferred for 22.5.2012. |                                      |                                           |                                        |

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| 43 | <b>Case No.:</b> 9/17/82-ALC4/2011                                                                              | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00504/AM12/                                                                                  | RLA File :03/94/040/00318/AM12/ | Lic.No/Date:0310642597<br>15.07.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 44 | <b>Case No.:</b> 17/26/82-ALC4/2011                                                                             | Party Name:CTX LIFESCIENCES PVT LTD, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00700/AM12/                                                                                  | RLA File :03/94/040/00302/AM12/      | Lic.No/Date:0310642596<br>15.07.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                      |                                           |                                        |

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| 45 | <b>Case No.:</b> 1/35/82-ALC4/2011                                                                              | Party Name:PIRAMAL HEALTHCARE LTD.<br>(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Deferred and<br><b>Re-indexed</b> |
|    | HQ File :01/82/050/00928/AM12/                                                                                  | RLA File :03/95/040/00278/AM12/                                   | Lic.No/Date:0310642739<br>18.07.2011      | Defer<br>Date:22.05.2012                         |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                                                   |                                           |                                                  |

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| 46 | <b>Case No.:</b> 11/26/82-ALC4/2011                                                                             | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00694/AM12/                                                                                  | RLA File :03/94/040/00317/AM12/ | Lic.No/Date:0310642955<br>19.07.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 47 | <b>Case No.:28/21/82-ALC4/2011</b>                                                                              | Party Name:HETERO DRUGS LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00610/AM12/                                                                                  | RLA File :09/24/040/00178/AM12/  | Lic.No/Date:0910047796<br>21.07.2011      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                  |                                           |                             |

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| 48 | <b>Case No.:12/26/82-ALC4/2011</b>                                                                              | Party Name:CTX LIFESCIENCES PVT LTD, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00695/AM12/                                                                                  | RLA File :03/94/040/00244/AM12/      | Lic.No/Date:0310644247<br>25.07.2011      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                      |                                           |                             |

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| 49 | <b>Case No.:19/20/82-ALC4/2011</b>                                                                              | Party Name:SOFTGEL HEALTH CARE PVT. LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00581/AM12/                                                                                  | RLA File :04/24/040/00363/AM11/           | Lic.No/Date:0410126761<br>03.08.2011      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                           |                                           |                             |

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| 50 | <b>Case No.:14/27/82-ALC4/2011</b>                                                                                       | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Rejected</b> |
|    | HQ File :01/82/050/00764/AM12/                                                                                           | RLA File :03/94/040/00395/AM12/ | Lic.No/Date:0310646407<br>04.08.2011      | Defer Date:                 |
|    | <b>Decision :</b> It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                 |                                           |                             |

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| 51 | <b>Case No.:25/26/82-ALC4/2011</b>                                                         | Party Name:ENCUBE ETHICALS PVT LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00708/AM12/                                                             | RLA File :03/94/040/00385/AM12/    | Lic.No/Date:0310646711<br>05.08.2011      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of DC(MSME). |                                    |                                           |                             |

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| 52 | <b>Case No.:43/26/82-ALC4/2011</b>                                                                              | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00726/AM12/                                                                                  | RLA File :22/24/040/00036/AM12/         | Lic.No/Date:2210011760<br>09.08.2011      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                         |                                           |                             |

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| 53 | <b>Case No.:</b> 41/31/82-ALC4/2011                                                                             | Party Name:AUCTUS PHARMA LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00867/AM12/                                                                                  | RLA File :09/24/040/00196/AM12/  | Lic.No/Date:0910048207<br>10.08.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                  |                                           |                                        |

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| 54 | <b>Case No.:</b> 45/31/82-ALC4/2011                                                                             | Party Name:GRANULES INDIA LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00871/AM12/                                                                                  | RLA File :09/24/040/00220/AM12/   | Lic.No/Date:0910048208<br>10.08.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                   |                                           |                                        |

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| 55 | <b>Case No.:</b> 28/26/82-ALC4/2011                                                                             | Party Name:INTAS PHARMACEUTICALS LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00711/AM12/                                                                                  | RLA File :08/24/040/00114/AM12/        | Lic.No/Date:0810102412<br>11.08.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                        |                                           |                                        |

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| 56 | <b>Case No.:</b> 64/26/82-ALC4/2011                                                                             | Party Name:S.R.S.PHARMACEUTICALS PVT. LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00747/AM12/                                                                                  | RLA File :03/95/040/00396/AM12/            | Lic.No/Date:0310649795<br>23.08.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                            |                                           |                                        |

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| 57 | <b>Case No.:</b> 11/27/82-ALC4/2011                                                                                          | Party Name:INDOFIL INDUSTRIES LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00761/AM12/                                                                                               | RLA File :03/94/040/00465/AM12/    | Lic.No/Date:0310650141<br>24.08.2011      | Defer<br>Date:22.05.2012               |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                    |                                           |                                        |

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| 58 | <b>Case No.:</b> 9/27/82-ALC4/2011 | Party Name:INDOFIL INDUSTRIES LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00759/AM12/     | RLA File :03/94/040/00464/AM12/    | Lic.No/Date:0310650335<br>25.08.2011      | Defer<br>Date:22.05.2012               |
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**Decision :** It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals.

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| 59 | <b>Case No.:</b> 50/31/82-ALC4/2011                                                                                      | Party Name:SHASUN PHARMACEUTICALS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case Rejected |
|    | HQ File :01/82/050/00876/AM12/                                                                                           | RLA File :04/24/040/00165/AM12/           | Lic.No/Date:0410127861<br>08.09.2011      | Defer Date:                  |
|    | <b>Decision :</b> It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                           |                                           |                              |

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| 60 | <b>Case No.:</b> 28/31/82-ALC4/2011                                                                             | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/00854/AM12/                                                                                  | RLA File :22/24/040/00044/AM12/         | Lic.No/Date:2210011894<br>14.09.2011      | Defer Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                         |                                           |                              |

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| 61 | <b>Case No.:</b> 19/27/82-ALC4/2011                                                                             | Party Name:RUSAN PHARMA LTD.    | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/00769/AM12/                                                                                  | RLA File :03/95/040/00407/AM12/ | Lic.No/Date:0310654860<br>20.09.2011      | Defer Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                              |

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| 62 | <b>Case No.:</b> 12/29/82-ALC4/2011                                                                             | Party Name:GLENMARK GENERICS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Deferred and Re-indexed |
|    | HQ File :01/82/050/00811/AM12/                                                                                  | RLA File :03/94/040/00530/AM12/      | Lic.No/Date:0310655109<br>21.09.2011      | Defer Date:22.05.2012                  |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                      |                                           |                                        |

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| 63 | <b>Case No.:</b> 1/29/82-ALC4/2011                                                                              | Party Name:SANDOZ PRIVATE LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/00800/AM12/                                                                                  | RLA File :03/95/040/00325/AM12/   | Lic.No/Date:0310657295<br>30.09.2011      | Defer Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                   |                                           |                              |

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| 64 | <b>Case No.:</b> 54/31/82-ALC4/2011 | Party Name:ENCUBE ETHICALS PVT LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Deferred and Re-indexed |
|    | HQ File :01/82/050/00880/AM12/      | RLA File :03/94/040/00647/AM12/    | Lic.No/Date:0310660797                    | Defer                                  |

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| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of DC(MSME). |  |            |                 |

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| 65 | <b>Case No.:1/37/82-ALC4/2011</b>                                                                               | Party Name:THERMAX LTD.,        | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Deffered and Re-indexed</b> |
|    | HQ File :01/82/050/00983/AM12/                                                                                  | RLA File :31/83/040/00157/AM12/ | Lic.No/Date:3110051627<br>28.11.2011      | Defer<br>Date:22.05.2012              |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                       |

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| 66 | <b>Case No.:2/37/82-ALC4/2011</b>                                                                               | Party Name:POLYDRUG LABORATORIES PVT.LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00984/AM12/                                                                                  | RLA File :03/95/040/00667/AM12/           | Lic.No/Date:0310667832<br>29.11.2011      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                           |                                           |                             |

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| 67 | <b>Case No.:3/37/82-ALC4/2011</b>                                                                                                                       | Party Name:RELIANCE LIFE SCIENCES PVT. LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00985/AM12/                                                                                                                          | RLA File :03/95/040/00538/AM12/             | Lic.No/Date:0310668193<br>30.11.2011      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals. |                                             |                                           |                             |

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| 68 | <b>Case No.:5/44/82-ALC4/2011</b>                                                                               | Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Deffered and Re-indexed</b> |
|    | HQ File :01/82/050/01177/AM12/                                                                                  | RLA File :05/23/040/00349/AM12/                              | Lic.No/Date:0510311823<br>20.12.2011      | Defer<br>Date:24.04.2012              |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                                              |                                           |                                       |

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| 69 | <b>Case No.:68/46/82-ALC4/2011</b>                                                                              | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Deffered and Re-indexed</b> |
|    | HQ File :01/82/050/01284/AM12/                                                                                  | RLA File :09/24/040/00430/AM12/        | Lic.No/Date:0910050304<br>20.12.2011      | Defer<br>Date:22.05.2012              |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                        |                                           |                                       |

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| 70 | <b>Case No.:79/4/82-ALC4/2012</b> | Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
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|                                                                                                                 | HQ File :01/82/050/00159/AM13/ | RLA File :05/23/040/00364/AM12/ | Lic.No/Date:0510312169<br>22.12.2011 | Defer<br>Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                |                                 |                                      |                          |

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| 71 | <b>Case No.:2/44/82-ALC4/2011</b>                                                                               | Party Name:DHANUKA LABORATORIES LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Deferred and Re-indexed</b> |
|    | HQ File :01/82/050/01174/AM12/                                                                                  | RLA File :05/23/040/00346/AM12/      | Lic.No/Date:0510312327<br>26.12.2011      | Defer<br>Date:22.05.2012              |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                      |                                           |                                       |

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| 72 | <b>Case No.:4/44/82-ALC4/2011</b>                                                                               | Party Name:DHANUKA LABORATORIES LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Deferred and Re-indexed</b> |
|    | HQ File :01/82/050/01176/AM12/                                                                                  | RLA File :05/23/040/00365/AM12/      | Lic.No/Date:0510312325<br>26.12.2011      | Defer<br>Date:22.05.2012              |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                      |                                           |                                       |

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| 73 | <b>Case No.:1/44/82-ALC4/2011</b>                                                          | Party Name:EMCURE PHARMACEUTICALS LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Deferred and Re-indexed</b> |
|    | HQ File :01/82/050/01173/AM12/                                                             | RLA File :31/83/040/00213/AM12/        | Lic.No/Date:3110052544<br>20.01.2012      | Defer<br>Date:22.05.2012              |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of DC(MSME). |                                        |                                           |                                       |

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| 74 | <b>Case No.:74/49/82-ALC4/2011</b>                                                                                           | Party Name:TRANSPEK INDUSTRY LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/01383/AM12/                                                                                               | RLA File :34/24/040/00224/AM12/      | Lic.No/Date:3410033044<br>25.01.2012      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                      |                                           |                             |

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| 75 | <b>Case No.:55/4/82-ALC4/2012</b>                                                                               | Party Name:MANGALAM DRUGS & ORGANICS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00135/AM13/                                                                                  | RLA File :03/95/040/00886/AM12/              | Lic.No/Date:0310681867<br>14.02.2012      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                              |                                           |                             |

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|----|-----------------------------------|----------------------------------------|-----------------------------|--------------------|
| 76 | <b>Case No.:87/4/82-ALC4/2012</b> | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:4/82-ALC4/2012 | <b>Status:Case</b> |
|----|-----------------------------------|----------------------------------------|-----------------------------|--------------------|

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|-----------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|--------------------------------------|--------------------------|
|                                                                                                                 |                                |                                 | 24.04.2012                           | Deferred                 |
|                                                                                                                 | HQ File :01/82/050/00167/AM13/ | RLA File :09/24/040/00565/AM12/ | Lic.No/Date:0910051324<br>16.02.2012 | Defer<br>Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                |                                 |                                      |                          |

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|-----------------------------------------------------------------------------------------------------------------|-----------------------------------|---------------------------------|-------------------------------------------|---------------------------------|
| 77                                                                                                              | <b>Case No.:1/48/82-ALC4/2011</b> | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                 | HQ File :01/82/050/01308/AM12/    | RLA File :03/94/040/01013/AM12/ | Lic.No/Date:0310682488<br>17.02.2012      | Defer<br>Date:22.05.2012        |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                   |                                 |                                           |                                 |

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|-----------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------|-------------------------------------------|---------------------------------|
| 78                                                                                                              | <b>Case No.:2/48/82-ALC4/2011</b> | Party Name:SOHAN HEALTHCARE PVT. LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                 | HQ File :01/82/050/01309/AM12/    | RLA File :31/83/040/00228/AM12/      | Lic.No/Date:3110053067<br>21.02.2012      | Defer<br>Date:22.05.2012        |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                   |                                      |                                           |                                 |

79

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|--------------------------------------|--------|-------------------------------------------|--------------|-------------------------|--|
| Case No.:5/4/82-ALC4/2012                                                                                                                                                                                                                       |  | Party Name:CROWN CHEMICALS PVT.LTD., |        | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 |              | Status:Case<br>Approved |  |
| HQ File :01/82/050/00085/AM13/                                                                                                                                                                                                                  |  | RLA File :03/94/040/01041/AM12/      |        | Lic.No/Date:0310683038<br>22.02.2012      |              | Defer Date:             |  |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 51/82 dated 20.3.2012, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis as per details given below or as applied by the firm, whichever is less: |  |                                      |        |                                           |              |                         |  |
| Export Product                                                                                                                                                                                                                                  |  | Export Qty.                          | Sl.No. | Import items                              | Qty. allowed |                         |  |
| Piperonal Min. Purity 98%                                                                                                                                                                                                                       |  | 1 kg                                 | 1.     | Catechol (Minimum Purity 99%)             | 0.862 kg     |                         |  |
|                                                                                                                                                                                                                                                 |  |                                      | 2.     | Dichloromethane (Min. Purity 99%)         | 0.703 kg     |                         |  |
|                                                                                                                                                                                                                                                 |  |                                      | 3      | Dimethylsulfoxide (Min. Purity 99%)       |              |                         |  |
|                                                                                                                                                                                                                                                 |  |                                      | 4.     | Hexamine (Min. Purity 96%)                | 1.000 kg     |                         |  |
|                                                                                                                                                                                                                                                 |  |                                      | 5.     | Toluene (Min. Purity 97%)                 | 0.430 kg     |                         |  |
|                                                                                                                                                                                                                                                 |  |                                      | 6.     | Isopropyl Alcohol (Min. Purity 99%)       | 0.220 kg     |                         |  |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                          |  |                                      |        |                                           |              |                         |  |

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| 80 | <b>Case No.:13/4/82-ALC4/2012</b> | Party Name:CAMPBOR & ALLIED PRODUCTS | Meet No/Date:4/82-ALC4/2012 | <b>Status:Case</b> |
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|                                                                                                                              | LIMITED,                        | 24.04.2012                           | Deferred                 |
| HQ File :01/82/050/00093/AM13/                                                                                               | RLA File :03/94/040/01019/AM12/ | Lic.No/Date:0310683025<br>22.02.2012 | Defer<br>Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                      |                          |

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|----|-----------------------------------------------------------------------------------------------------------------|-------------------------------------|-------------------------------------------|---------------------------------|
| 81 | <b>Case No.:73/4/82-ALC4/2012</b>                                                                               | Party Name:DIVIS LABORATORIES LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00153/AM13/                                                                                  | RLA File :09/24/040/00552/AM12/     | Lic.No/Date:0910051394<br>22.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                     |                                           |                                 |

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|----|-----------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|---------------------------------|
| 82 | <b>Case No.:20/4/82-ALC4/2012</b>                                                                               | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00100/AM13/                                                                                  | RLA File :03/94/040/01027/AM12/ | Lic.No/Date:0310683207<br>23.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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|----|-----------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|---------------------------------|
| 83 | <b>Case No.:26/4/82-ALC4/2012</b>                                                                               | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00106/AM13/                                                                                  | RLA File :03/94/040/01048/AM12/ | Lic.No/Date:0310683210<br>23.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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|----|-----------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|---------------------------------|
| 84 | <b>Case No.:67/4/82-ALC4/2012</b>                                                                               | Party Name:HETERO LABS LIMITED  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00147/AM13/                                                                                  | RLA File :09/24/040/00582/AM12/ | Lic.No/Date:0910051412<br>23.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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|----|------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|-------------------------------------------|---------------------------------|
| 85 | <b>Case No.:6/4/82-ALC4/2012</b>                                                                                             | Party Name:SALVI CHEMICAL INDUSTRIES<br>LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00086/AM13/                                                                                               | RLA File :03/95/040/00935/AM12/                 | Lic.No/Date:0310683346<br>24.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                                 |                                           |                                 |

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| 86 | <b>Case No.:8/4/82-ALC4/2012</b>                                                                                | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00088/AM13/                                                                                  | RLA File :03/94/040/01024/AM12/ | Lic.No/Date:0310683229<br>24.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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|----|------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|-------------------------------------------|---------------------------------|
| 87 | <b>Case No.:12/4/82-ALC4/2012</b>                                                                                            | Party Name:GITANJALI CHEMICALS PVT LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00092/AM13/                                                                                               | RLA File :03/94/040/00951/AM12/        | Lic.No/Date:0310683388<br>24.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                        |                                           |                                 |

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|----|-----------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|---------------------------------|
| 88 | <b>Case No.:14/4/82-ALC4/2012</b>                                                                               | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00094/AM13/                                                                                  | RLA File :03/94/040/01044/AM12/ | Lic.No/Date:0310683238<br>24.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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|----|-----------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|---------------------------------|
| 89 | <b>Case No.:15/4/82-ALC4/2012</b>                                                                               | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00095/AM13/                                                                                  | RLA File :03/94/040/01025/AM12/ | Lic.No/Date:0310683234<br>24.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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| 90 | <b>Case No.:16/4/82-ALC4/2012</b>                                                                                            | Party Name:BLUE CIRCLE ORGANICS PVT. LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00096/AM13/                                                                                               | RLA File :03/94/040/00806/AM12/           | Lic.No/Date:0310683249<br>24.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                           |                                           |                                 |

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|----|-----------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|---------------------------------|
| 91 | <b>Case No.:27/4/82-ALC4/2012</b>                                                                               | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00107/AM13/                                                                                  | RLA File :03/94/040/01049/AM12/ | Lic.No/Date:0310683243<br>24.02.2012      | Defer<br>Date:22.05.2012        |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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|------------------------------------------------------------------------------------------------------------------------------|------------------------------------|-----------------------------------------------|-------------------------------------------|----------------------------------------|
| 92                                                                                                                           | <b>Case No.:</b> 57/4/82-ALC4/2012 | Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|                                                                                                                              | HQ File :01/82/050/00137/AM13/     | RLA File :03/94/040/01053/AM12/               | Lic.No/Date:0310683382<br>24.02.2012      | Defer<br>Date:22.05.2012               |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                    |                                               |                                           |                                        |

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|-----------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------------------|-------------------------------------------|----------------------------------------|
| 93                                                                                                              | <b>Case No.:</b> 63/4/82-ALC4/2012 | Party Name:DIVIS LABORATORIES LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|                                                                                                                 | HQ File :01/82/050/00143/AM13/     | RLA File :09/24/040/00553/AM12/     | Lic.No/Date:0910051453<br>27.02.2012      | Defer<br>Date:22.05.2012               |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                    |                                     |                                           |                                        |

| 94                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | <b>Case No.:</b> 85/4/82-ALC4/2012 | Party Name:ASTRIX LABORATORIES LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Approved</b> |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------|-------------------------------------------|----------------------------------------|----------------|-------------|------|-------------|--------------------|-----------------------------------|---------|----|------------------------------------|-------|--|--|----|----------------|-------|--|--|----|-----------------|------|--|--|----|-------------------------|-------|--|--|----|------------------|------|--|--|----|------------------------|-------|
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQ File :01/82/050/00165/AM13/     | RLA File :09/24/040/00538/AM12/      | Lic.No/Date:0910051472<br>27.02.2012      | Defer Date:                            |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 38/82 dated 20.12.2011, it was decided to ratify norms on repeat basis as per details given below or as applied by the firm, whichever is less:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                    |                                      |                                           |                                        |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
| <table border="1"> <thead> <tr> <th>Export Product</th><th>Export Qty.</th><th>S.No</th><th>Import Item</th><th>Qty. allowed kg/kg</th></tr> </thead> <tbody> <tr> <td>NEVIRAPINE (NITRO COMPOUND ROUTE)</td><td>1000 kg</td><td>1.</td><td>2-Chloro-4-methyl-3-nitro pyridine</td><td>1.011</td></tr> <tr> <td></td><td></td><td>2.</td><td>Triethyl amine</td><td>0.607</td></tr> <tr> <td></td><td></td><td>3.</td><td>Tetrahydrofuran</td><td>2.00</td></tr> <tr> <td></td><td></td><td>4.</td><td>2-Chloro nicotinic acid</td><td>0.902</td></tr> <tr> <td></td><td></td><td>5.</td><td>Cyclopropylamine</td><td>0.57</td></tr> <tr> <td></td><td></td><td>6.</td><td>N,N-Dimethyl Formamide</td><td>0.292</td></tr> </tbody> </table> |                                    |                                      |                                           |                                        | Export Product | Export Qty. | S.No | Import Item | Qty. allowed kg/kg | NEVIRAPINE (NITRO COMPOUND ROUTE) | 1000 kg | 1. | 2-Chloro-4-methyl-3-nitro pyridine | 1.011 |  |  | 2. | Triethyl amine | 0.607 |  |  | 3. | Tetrahydrofuran | 2.00 |  |  | 4. | 2-Chloro nicotinic acid | 0.902 |  |  | 5. | Cyclopropylamine | 0.57 |  |  | 6. | N,N-Dimethyl Formamide | 0.292 |
| Export Product                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Export Qty.                        | S.No                                 | Import Item                               | Qty. allowed kg/kg                     |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
| NEVIRAPINE (NITRO COMPOUND ROUTE)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 1000 kg                            | 1.                                   | 2-Chloro-4-methyl-3-nitro pyridine        | 1.011                                  |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                    | 2.                                   | Triethyl amine                            | 0.607                                  |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                    | 3.                                   | Tetrahydrofuran                           | 2.00                                   |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                    | 4.                                   | 2-Chloro nicotinic acid                   | 0.902                                  |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                    | 5.                                   | Cyclopropylamine                          | 0.57                                   |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                    | 6.                                   | N,N-Dimethyl Formamide                    | 0.292                                  |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                    |                                      |                                           |                                        |                |             |      |             |                    |                                   |         |    |                                    |       |  |  |    |                |       |  |  |    |                 |      |  |  |    |                         |       |  |  |    |                  |      |  |  |    |                        |       |

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|----|------------------------------------|----------------------------------------------------------|-------------------------------------------|----------------------------------------|
| 95 | <b>Case No.:</b> 66/4/82-ALC4/2012 | Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00146/AM13/     | RLA File :07/24/040/00479/AM12/                          | Lic.No/Date:0710086622<br>28.02.2012      | Defer<br>Date:22.05.2012               |

**Decision :** It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals.

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| 96 | <b>Case No.:</b> 83/4/82-ALC4/2012                                                                              | Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00163/AM13/                                                                                  | RLA File :07/24/040/00477/AM12/                          | Lic.No/Date:0710086624<br>28.02.2012      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                                          |                                           |                             |

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| 97 | <b>Case No.:</b> 88/4/82-ALC4/2012                                                                                           | Party Name:VIVIMED LABS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00168/AM13/                                                                                               | RLA File :09/24/040/00601/AM12/ | Lic.No/Date:0910051490<br>28.02.2012      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                           |                             |

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|----|-----------------------------------------------------------------------------------------------------------------|----------------------------------|-------------------------------------------|-----------------------------|
| 98 | <b>Case No.:</b> 89/4/82-ALC4/2012                                                                              | Party Name:AUCTUS PHARMA LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00169/AM13/                                                                                  | RLA File :09/24/040/00575/AM12/  | Lic.No/Date:0910051501<br>28.02.2012      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                  |                                           |                             |

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| 99 | <b>Case No.:</b> 10/4/82-ALC4/2012                                                                              | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00090/AM13/                                                                                  | RLA File :03/94/040/01037/AM12/ | Lic.No/Date:0310684068<br>29.02.2012      | Defer<br>Date:22.05.2012    |
|    | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                             |

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| 100 | <b>Case No.:</b> 11/4/82-ALC4/2012                                                                              | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00091/AM13/                                                                                  | RLA File :03/94/040/00704/AM12/ | Lic.No/Date:0310683822<br>29.02.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                             |

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| 101 | <b>Case No.:</b> 18/4/82-ALC4/2012 | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00098/AM13/     | RLA File :03/94/040/01036/AM12/ | Lic.No/Date:0310684082                    | Defer                       |

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|                                                                                                                 |  | 29.02.2012 | Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |  |            |                 |

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| 102 | <b>Case No.:</b> 21/4/82-ALC4/2012                                                                              | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00101/AM13/                                                                                  | RLA File :03/94/040/01059/AM12/ | Lic.No/Date:0310684071<br>29.02.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 103 | <b>Case No.:</b> 22/4/82-ALC4/2012                                                                              | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00102/AM13/                                                                                  | RLA File :03/94/040/01067/AM12/ | Lic.No/Date:0310684092<br>29.02.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

104

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| Case No.:7/4/82-ALC4/2012                                                                                                                                                                                                                        | Party Name:LUPIN LIMITED        | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Approved                                                            |              |
| HQ File :01/82/050/00087/AM13/                                                                                                                                                                                                                   | RLA File :03/95/040/00984/AM12/ | Lic.No/Date:0310684367<br>01.03.2012      | Defer Date:                                                                        |              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 48/82-dated 28.2.2012, it was decided to ratify norms on repeat basis under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less: |                                 |                                           |                                                                                    |              |
| Export product                                                                                                                                                                                                                                   | Exp. Qty.                       | Sl.No.                                    | Import items                                                                       | Qty. allowed |
| Cefprozil                                                                                                                                                                                                                                        | 1 Kg.                           | 1.                                        | 7-Phenylacetamido-3-Chloromethyl Cephalosporanic Acid P-Methoxybenzyl Ester (GCLE) | 3.238 kg     |
|                                                                                                                                                                                                                                                  |                                 | 2                                         | D(-) Alpha Parahydroxy Phenylglycine Methyl Potassium Dane Salt (M.K.)             | 1.050 kg     |
|                                                                                                                                                                                                                                                  |                                 | 3.                                        | Acetone                                                                            | 2.41 kg      |
|                                                                                                                                                                                                                                                  |                                 | 4.                                        | Dimethylaniline                                                                    | 0.25 kg      |
|                                                                                                                                                                                                                                                  |                                 | 5.                                        | Methanol                                                                           | 0.68 kg      |
|                                                                                                                                                                                                                                                  |                                 | 6.                                        | Methylene Chloride                                                                 | 21.74 kg     |
|                                                                                                                                                                                                                                                  |                                 | 7.                                        | Dimethyl Formamide                                                                 | 4.91 kg      |
|                                                                                                                                                                                                                                                  |                                 | 8.                                        | Hexamethyl Disilazane                                                              | 0.42 kg      |
|                                                                                                                                                                                                                                                  |                                 | 9.                                        | Trimethyl Chlorosilane                                                             | 0.273 kg     |

|                                                                             |  |     |                                     |          |
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|                                                                             |  | 10. | Ethyl Acetate                       | 1.92 kg  |
|                                                                             |  | 11. | N,O-Bis (Trimethyl Silyl) Acetamide | 0.004 kg |
|                                                                             |  | 12. | Ethyl Chloro Formate                | 0.398 kg |
|                                                                             |  | 13. | Trifluoro Acetic Acid               | 2.986 kg |
|                                                                             |  | 14. | Isopropyl Alcohol                   | 7.38 kg  |
|                                                                             |  | 15. | Triphenyl Phosphine                 | 1.851 kg |
|                                                                             |  | 16. | Phosphorous Pentachloride (PCL5)    | 1.571 kg |
|                                                                             |  | 17. | Activated Carbon                    | 0.100 kg |
|                                                                             |  | 18. | Caustic Soda                        | 1.63 kg  |
|                                                                             |  | 19. | Sodium Hydrosulphite                | 0.004 kg |
| RA concerned may take further necessary action as per above decision of NC. |  |     |                                     |          |

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| 105 | <b>Case No.:24/4/82-ALC4/2012</b>                                                          | Party Name:ENCUBE ETHICALS PVT LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00104/AM13/                                                             | RLA File :03/94/040/01071/AM12/    | Lic.No/Date:0310684364<br>01.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of DC(MSME). |                                    |                                           |                                 |

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| 106 | <b>Case No.:19/4/82-ALC4/2012</b>                                                                               | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00099/AM13/                                                                                  | RLA File :03/94/040/01081/AM12/ | Lic.No/Date:0310684500<br>02.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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| 107 | <b>Case No.:23/4/82-ALC4/2012</b>                                                                               | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00103/AM13/                                                                                  | RLA File :03/94/040/01085/AM12/ | Lic.No/Date:0310684507<br>02.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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| 108 | <b>Case No.:25/4/82-ALC4/2012</b> | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00105/AM13/    | RLA File :03/94/040/01078/AM12/ | Lic.No/Date:0310684488                    | Defer                           |

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|                                                                                                                 |  | 02.03.2012 | Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |  |            |                 |

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| 109 | <b>Case No.:</b> 56/4/82-ALC4/2012                                                                                           | Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00136/AM13/                                                                                               | RLA File :03/94/040/01054/AM12/                   | Lic.No/Date:0310684468<br>02.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                                   |                                           |                             |

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| 110 | <b>Case No.:</b> 58/4/82-ALC4/2012                                                                                           | Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00138/AM13/                                                                                               | RLA File :03/94/040/01090/AM12/               | Lic.No/Date:0310684606<br>02.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                               |                                           |                             |

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| 111 | <b>Case No.:</b> 59/4/82-ALC4/2012                                                                                           | Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00139/AM13/                                                                                               | RLA File :03/94/040/01082/AM12/               | Lic.No/Date:0310684451<br>02.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                               |                                           |                             |

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| 112 | <b>Case No.:</b> 74/4/82-ALC4/2012                                                                                           | Party Name:PORUS LABORATORIES PVT LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00154/AM13/                                                                                               | RLA File :09/24/040/00597/AM12/        | Lic.No/Date:0910051589<br>02.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                        |                                           |                             |

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|-----|-----------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|-----------------------------|
| 113 | <b>Case No.:</b> 30/4/82-ALC4/2012                                                                              | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00110/AM13/                                                                                  | RLA File :03/94/040/01096/AM12/ | Lic.No/Date:0310684923<br>05.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                             |

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| 114 | <b>Case No.:</b> 33/4/82-ALC4/2012 | Party Name:ARCH PHARMALABS LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
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| HQ File :01/82/050/00113/AM13/                                                                                  | RLA File :03/94/040/01099/AM12/ | Lic.No/Date:0310684919<br>05.03.2012 | Defer<br>Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

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| 115 | <b>Case No.:34/4/82-ALC4/2012</b>                                                                               | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00114/AM13/                                                                                  | RLA File :03/94/040/01077/AM12/ | Lic.No/Date:0310684930<br>05.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                 |

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| 116 | <b>Case No.:35/4/82-ALC4/2012</b>                                                                                            | Party Name:AARTI INDUSTRIES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00115/AM13/                                                                                               | RLA File :03/94/040/00915/AM12/     | Lic.No/Date:0310684831<br>05.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                     |                                           |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|-------------------------------------------|---------------------------------|
| 117 | <b>Case No.:37/4/82-ALC4/2012</b>                                                                                            | Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00117/AM13/                                                                                               | RLA File :03/94/040/01103/AM12/               | Lic.No/Date:0310684835<br>05.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                               |                                           |                                 |

118

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| Case No.:64/4/82-ALC4/2012                                                                                                                                                                                                                      | Party Name:ADCOCK INGRAM LTD,   | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Approved     |              |
| HQ File :01/82/050/00144/AM13/                                                                                                                                                                                                                  | RLA File :07/24/040/00478/AM12/ | Lic.No/Date:0710086770<br>05.03.2012      | Defer Date:                 |              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 35/82 dated 29.11.2011, it was decided to ratify norms under Para 4.7of HBP v1 on repeat basis as per details given below or as applied by the firm, whichever is less: |                                 |                                           |                             |              |
| Export product                                                                                                                                                                                                                                  | Exp. Qty.                       | Sl.No.                                    | Import items                | Qty. allowed |
| Paracetamol 450 mg + Caffeine 30mg + Doxylamine Succinate 5 mg + Codeine Phosphate 10 mg tablet                                                                                                                                                 | 1 No.                           | 1.                                        | Doxylamine Succinate        | 5.10 mg      |
|                                                                                                                                                                                                                                                 |                                 | 2.                                        | Colour Yellow Amstead 14037 | 1.632 mg     |
|                                                                                                                                                                                                                                                 |                                 | 3.                                        | Codiene Phosphate BP/PH.EUR | 10.02 mg     |
| Paracetamol 450 mg + Caffeine 45mg + Doxylamine Succinate 5                                                                                                                                                                                     | 1 No.                           | 1.                                        | Doxylamine Succinate        | 5.10 mg      |
|                                                                                                                                                                                                                                                 |                                 | 2.                                        | Codiene Phosphate BP/PH.EUR | 10.20mg      |

|                                                                                                 |       |    |                                 |                                                               |
|-------------------------------------------------------------------------------------------------|-------|----|---------------------------------|---------------------------------------------------------------|
| mg + Codeine Phosphate 10 mg tablet                                                             |       | 3. | Colour quilolin yellow lake     | 4.56 mg                                                       |
|                                                                                                 |       | 4. | Colour quilolin yellow WS       | 2.43 mg                                                       |
| Paracetamol 450 mg + Caffeine 50mg + Doxylamine Succinate 5 mg + Codeine Phosphate 10 mg tablet | 1 No. | 1. | Doxylamine Succinate            | 5.10 mg                                                       |
|                                                                                                 |       | 2. | Codiene Phosphate BP/PH.EUR     | 10.20mg                                                       |
|                                                                                                 |       | 3. | Colour Yellow Amstead 14037     | Do not tally with master batch formula and hence not allowed. |
| Paracetamol 450 mg + Caffeine 45mg + Doxylamine Succinate 5 mg + Codeine Phosphate 10 mg tablet | 1 No. | 1. | Doxylamine Succinate            | 5.10 mg                                                       |
|                                                                                                 |       | 2. | Codiene Phosphate BP/PH.EUR     | 10.20mg                                                       |
|                                                                                                 |       | 3. | Colour Green Appble deep F 1569 | 200 mg                                                        |

RA concerned may take further necessary action as per above decision of NC.

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| 119 | <b>Case No.:</b> 71/4/82-ALC4/2012                                                                              | Party Name:ADCOCK INGRAM LTD,   | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00151/AM13/                                                                                  | RLA File :07/24/040/00492/AM12/ | Lic.No/Date:0710086777<br>05.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 120 | <b>Case No.:</b> 72/4/82-ALC4/2012                                                                              | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00152/AM13/                                                                                  | RLA File :09/24/040/00566/AM12/     | Lic.No/Date:0910051605<br>05.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                     |                                           |                                        |

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| 121 | <b>Case No.:</b> 1/4/82-ALC4/2012                                                                               | Party Name:BELCO PHARMA         | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00081/AM13/                                                                                  | RLA File :05/23/040/00485/AM12/ | Lic.No/Date:0510319713<br>06.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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|  | <b>Case No.:</b> 9/4/82-ALC4/2012 | Party Name:IPCA LABORATORIES LIMITED | Meet No/Date:4/82-ALC4/2012 |  |
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122

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|--------------------------------|---------------------------------|--------------------------------------|-------------------------|
|                                |                                 | 24.04.2012                           | Status:Case             |
| HQ File :01/82/050/00089/AM13/ | RLA File :03/94/040/01072/AM12/ | Lic.No/Date:0310685092<br>06.03.2012 | Approved<br>Defer Date: |

**Decision :** It was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export Product                                 | Export Quantity   | S.No | Import Product                   | Quantity Allowed |
|------------------------------------------------|-------------------|------|----------------------------------|------------------|
| Artemether 20 mg & Lumefantrine 120 mg Tablets | 1 million tablets | 1.   | Artemisinin                      | 30.6 kg          |
|                                                |                   | 2.   | Boron Trifluoride Ethyl Etherate | 1.428 kg         |
|                                                |                   | 3.   | Sodium Borohydride               | 12.17 kg         |
|                                                |                   | 4.   | Methanol                         | 320.0 kg         |
|                                                |                   | 5.   | Iso Propyl Alcohol               | 163.0 kg         |
|                                                |                   | 6.   | 2,7 Dichloroflourene             | 104.444 kg       |
|                                                |                   | 7.   | Parachloro Benzyldehyde          | 42.5707 kg       |
|                                                |                   | 8.   | N,N-Dibutylamine                 | 131.715 kg       |

RA may take appropriate action as per the decision of Norms Committee.

|                                                                                                                 |                                   |                                 |                                           |                          |
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| 123                                                                                                             | <b>Case No.:28/4/82-ALC4/2012</b> | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Deferred  |
|                                                                                                                 | HQ File :01/82/050/00108/AM13/    | RLA File :03/94/040/01102/AM12/ | Lic.No/Date:0310684966<br>06.03.2012      | Defer<br>Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                   |                                 |                                           |                          |

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| 124                                                                                                             | <b>Case No.:29/4/82-ALC4/2012</b> | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Deferred  |
|                                                                                                                 | HQ File :01/82/050/00109/AM13/    | RLA File :03/94/040/01104/AM12/ | Lic.No/Date:0310684961<br>06.03.2012      | Defer<br>Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                   |                                 |                                           |                          |

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| 125 | <b>Case No.:31/4/82-ALC4/2012</b> | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00111/AM13/    | RLA File :03/94/040/01101/AM12/ | Lic.No/Date:0310684973<br>06.03.2012      | Defer<br>Date:22.05.2012 |

**Decision :** It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals.

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| 126 | <b>Case No.:</b> 32/4/82-ALC4/2012                                                                                           | Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00112/AM13/                                                                                               | RLA File :03/94/040/00919/AM12/              | Lic.No/Date:0310684979<br>06.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                              |                                           |                             |

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| 127 | <b>Case No.:</b> 38/4/82-ALC4/2012                                                                                           | Party Name:GITANJALI CHEMICALS PVT LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00118/AM13/                                                                                               | RLA File :03/94/040/01062/AM12/        | Lic.No/Date:0310685096<br>06.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                        |                                           |                             |

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| 128 | <b>Case No.:</b> 41/4/82-ALC4/2012                                                                              | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00121/AM13/                                                                                  | RLA File :03/94/040/01105/AM12/ | Lic.No/Date:0310684976<br>06.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                             |

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| 129 | <b>Case No.:</b> 86/4/82-ALC4/2012                                                                              | Party Name:DR REDDYS LABORATORIES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00166/AM13/                                                                                  | RLA File :09/24/040/00569/AM12/           | Lic.No/Date:0910051621<br>06.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                           |                                           |                             |

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| 130 | <b>Case No.:</b> 61/4/82-ALC4/2012                                                                                           | Party Name:ANUGRAHA CHEMICALS   | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00141/AM13/                                                                                               | RLA File :07/24/040/00489/AM12/ | Lic.No/Date:0710086840<br>07.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                           |                             |

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| 131 | <b>Case No.:</b> 84/4/82-ALC4/2012 | Party Name:HETERO DRUGS LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00164/AM13/     | RLA File :09/24/040/00598/AM12/  | Lic.No/Date:0910051638                    | Defer                       |

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|                                                                                                                 |  | 07.03.2012 | Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |  |            |                 |

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| 132 | <b>Case No.:</b> 60/4/82-ALC4/2012                                                                              | Party Name:SRINI PHARMACEUTICALS LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00140/AM13/                                                                                  | RLA File :09/24/040/00606/AM12/        | Lic.No/Date:0910051644<br>08.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                        |                                           |                                        |

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| 133 | <b>Case No.:</b> 62/4/82-ALC4/2012                                                                              | Party Name:MEDREICH LIMITED     | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00142/AM13/                                                                                  | RLA File :07/24/040/00500/AM12/ | Lic.No/Date:0710086875<br>08.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 134 | <b>Case No.:</b> 65/4/82-ALC4/2012                                                                                           | Party Name:SOMU SOLVENTS PVT. LTD | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00145/AM13/                                                                                               | RLA File :07/24/040/00499/AM12/   | Lic.No/Date:0710086878<br>08.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                   |                                           |                                        |

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| 135 | <b>Case No.:</b> 53/4/82-ALC4/2012                                                                                           | Party Name:MELOG SPECIALITY CHEMICALS<br>PVT. LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00133/AM13/                                                                                               | RLA File :03/95/040/01027/AM12/                    | Lic.No/Date:0310685726<br>12.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                                    |                                           |                                        |

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| 136 | <b>Case No.:</b> 39/4/82-ALC4/2012                                                                              | Party Name:EMBIO LTD            | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00119/AM13/                                                                                  | RLA File :03/94/040/01107/AM12/ | Lic.No/Date:0310686077<br>13.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 137 | <b>Case No.:</b> 51/4/82-ALC4/2012 | Party Name:MITHILA RASAYAN PVT.LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
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| HQ File :01/82/050/00131/AM13/                                                                                               | RLA File :03/95/040/01048/AM12/ | Lic.No/Date:0310686042<br>13.03.2012 | Defer<br>Date:22.05.2012 |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                 |                                      |                          |

138

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| Case No.:52/4/82-ALC4/2012                                                                                                                                                                                                                                                                            | Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Approved            |                  |
| HQ File :01/82/050/00132/AM13/                                                                                                                                                                                                                                                                        | RLA File :03/95/040/01042/AM12/                           | Lic.No/Date:0310686030<br>13.03.2012      | Defer Date:                        |                  |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/101/2011/Ch.II dated 24.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                           |                                           |                                    |                  |
| Export Product                                                                                                                                                                                                                                                                                        | Export Quantity                                           | S.No                                      | Import Product                     | Quantity Allowed |
| Potassium Stannate                                                                                                                                                                                                                                                                                    | 1kg                                                       | 1.                                        | Tin Ingots (Minimum Purity 99.50%) | 0.441 kg         |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                |                                                           |                                           |                                    |                  |

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| 139 | Case No.:47/4/82-ALC4/2012                                                                                            | Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00127/AM13/                                                                                        | RLA File :03/94/040/01124/AM12/               | Lic.No/Date:0310686297<br>14.03.2012      | Defer<br>Date:22.05.2012 |
|     | Decision : It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                               |                                           |                          |

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| 140 | Case No.:50/4/82-ALC4/2012                                                                               | Party Name:MEHTA API PVT LTD    | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00130/AM13/                                                                           | RLA File :03/95/040/01050/AM12/ | Lic.No/Date:0310686182<br>14.03.2012      | Defer<br>Date:22.05.2012 |
|     | Decision : It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                          |

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| 141 | Case No.:54/4/82-ALC4/2012                                                                               | Party Name:NEOGEN CHEMICALS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00134/AM13/                                                                           | RLA File :03/95/040/01022/AM12/     | Lic.No/Date:0310686270<br>14.03.2012      | Defer<br>Date:22.05.2012 |
|     | Decision : It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                     |                                           |                          |

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| 142 | <b>Case No.:2/4/82-ALC4/2012</b>                                                                                            | Party Name:GLOBAL CALCIUM PRIVATE LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Approved</b> |
|     | HQ File :01/82/050/00082/AM13/                                                                                              | RLA File :07/24/040/00512/AM12/            | Lic.No/Date:0710087004<br>15.03.2012      | Defer Date:                     |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals |                                            |                                           |                                 |

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| 143 | <b>Case No.:42/4/82-ALC4/2012</b>                                                                                           | Party Name:INDO AMINES LIMITED  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00122/AM13/                                                                                              | RLA File :03/94/040/00907/AM12/ | Lic.No/Date:0310686386<br>15.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals |                                 |                                           |                                 |

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| 144 | <b>Case No.:43/4/82-ALC4/2012</b>                                                                                           | Party Name:INDO AMINES LIMITED  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00123/AM13/                                                                                              | RLA File :03/94/040/00897/AM12/ | Lic.No/Date:0310686382<br>15.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals |                                 |                                           |                                 |

145

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| Case No.:48/4/82-ALC4/2012                                                                                                                                                                                                                      |  | Party Name:GALAXY SURFACTANTS LTD., |        | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 |              | Status:Case<br>Approved |  |
| HQ File :01/82/050/00128/AM13/                                                                                                                                                                                                                  |  | RLA File :03/94/040/01061/AM12/     |        | Lic.No/Date:0310686404<br>15.03.2012      |              | Defer Date:             |  |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 31/82 dated 1.11.2011, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis as per details given below or as applied by the firm, whichever is less: |  |                                     |        |                                           |              |                         |  |
| Export product                                                                                                                                                                                                                                  |  | Exp. Qty.                           | Sl.No. | Import items                              | Qty. allowed |                         |  |
| Octyl Diphenyl Cyanoacrylate                                                                                                                                                                                                                    |  | 1 Kg.                               | 1.     | Methyl Cyanoacetate                       | 0.350 kg     |                         |  |
|                                                                                                                                                                                                                                                 |  |                                     | 2.     | 2-Ethyl Hexyl Alcohol                     | 0.450 kg     |                         |  |
|                                                                                                                                                                                                                                                 |  |                                     | 3.     | Benzophenone                              | 0.560 kg     |                         |  |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                     |  |                                     |        |                                           |              |                         |  |

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| 146 | <b>Case No.:69/4/82-ALC4/2012</b>                                                                              | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00149/AM13/                                                                                 | RLA File :08/24/040/00296/AM12/    | Lic.No/Date:0810109744<br>15.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comment of Department of Pharmaceuticals. |                                    |                                           |                                 |

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| 147 | <b>Case No.:80/4/82-ALC4/2012</b>                                                                                           | Party Name:GLOBAL CALCIUM PRIVATE LIMITED, | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00160/AM13/                                                                                              | RLA File :07/24/040/00514/AM12/            | Lic.No/Date:0710087005<br>15.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comment of Department of Chemicals and Petrochemicals. |                                            |                                           |                             |

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| 148 | <b>Case No.:4/52/82-ALC4/2011</b>                                                                                           | Party Name:BELCHEM INDS. INDIA PVT. LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01439/AM12/                                                                                              | RLA File :03/94/040/00913/AM12/          | Lic.No/Date:0310686598<br>15.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comment of Department of Chemicals and Petrochemicals. |                                          |                                           |                             |

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| 149 | <b>Case No.:68/4/82-ALC4/2012</b>                                                                              | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00148/AM13/                                                                                 | RLA File :08/24/040/00294/AM12/    | Lic.No/Date:0810109748<br>16.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comment of Department of Pharmaceuticals. |                                    |                                           |                             |

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| 150 | <b>Case No.:6/52/82-ALC4/2011</b>                                                                              | Party Name:EMBIO LTD            | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01441/AM12/                                                                                 | RLA File :03/94/040/01153/AM12/ | Lic.No/Date:0310686846<br>19.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comment of Department of Pharmaceuticals. |                                 |                                           |                             |

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| 151 | <b>Case No.:36/4/82-ALC4/2012</b>                                                                                                                                                                                                               | Party Name:AARTI INDUSTRIES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/00116/AM13/                                                                                                                                                                                                                  | RLA File :03/94/040/01152/AM12/     | Lic.No/Date:0310687082<br>20.03.2012      | Defer Date:                 |
|     | <b>Decision :</b> In the light of earlier decision taken in meeting no. 48/82 dated 1.3.2011, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is less: |                                     |                                           |                             |

| Export Product | Export Qty. | Sl.No. | Import items                                                                                    | Qty. allowed |
|----------------|-------------|--------|-------------------------------------------------------------------------------------------------|--------------|
| Ifosfamide     | 1 KG.       | 1.     | SK-Int/3-(2-Chloroacetyl)-2[(2-Chloroethyl) Amino] Tetrahydro-2H-1,2,3-Oxazephosphorine-2-Oxide | 1.734 kg     |

RA may take appropriate action as per the decision of Norms Committee.

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| 152 | <b>Case No.:</b> 49/4/82-ALC4/2012                                                                              | Party Name:EMBIO LTD            | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00129/AM13/                                                                                  | RLA File :03/94/040/01158/AM12/ | Lic.No/Date:0310687036<br>20.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                 |                                           |                                        |

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| 153 | <b>Case No.:</b> 7/52/82-ALC4/2011 | Party Name:BELCHEM INDS. INDIA PVT. LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01442/AM12/     | RLA File :03/94/040/01131/AM12/          | Lic.No/Date:0310687046<br>20.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b>                  |                                          |                                           |                                        |

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| 154 | <b>Case No.:</b> 17/4/82-ALC4/2012                                                                              | Party Name:IPCA LABORATORIES LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00097/AM13/                                                                                  | RLA File :03/94/040/01117/AM12/      | Lic.No/Date:0310687376<br>21.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                      |                                           |                                        |

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|-----|-----------------------------------------------------------------------------------------------------------------|--------------------------------------|-------------------------------------------|----------------------------------------|
| 155 | <b>Case No.:</b> 44/4/82-ALC4/2012                                                                              | Party Name:GLENMARK GENERICS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00124/AM13/                                                                                  | RLA File :03/94/040/01139/AM12/      | Lic.No/Date:0310687345<br>21.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                      |                                           |                                        |

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|-----|-----------------------------------------------------------------------------------------------------------------|--------------------------------------|-------------------------------------------|----------------------------------------|
| 156 | <b>Case No.:</b> 45/4/82-ALC4/2012                                                                              | Party Name:GLENMARK GENERICS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00125/AM13/                                                                                  | RLA File :03/94/040/00988/AM12/      | Lic.No/Date:0310687340<br>21.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                      |                                           |                                        |

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|-----|------------------------------------|----------------------------------|-------------------------------------------|----------------------------------------|
| 157 | <b>Case No.:</b> 46/4/82-ALC4/2012 | Party Name:ENALTEC LABS PVT.LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Approved</b> |
|     | HQ File :01/82/050/00126/AM13/     | RLA File :03/94/040/01150/AM12/  | Lic.No/Date:0310687325                    | Defer Date:                            |

21.03.2012

**Decision :** In the light of earlier decision taken in meeting no. 49/82 dated 6.3.2012, it was decided to ratify norms under para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is less:

| Export Product       | Export Qty. | Sl.No. | Import items                                                                                   | Qty. allowed |
|----------------------|-------------|--------|------------------------------------------------------------------------------------------------|--------------|
| Rosuvastatin Calcium | 1 kg        | 1.     | (4R-Cis)-6-((Acetyloxy)-Methyl)-2,2-Dimethyl-1,3-Dioxane-4-Acetic Acid-1,1-Dimethylethyl Ester | 1.871 kg     |
|                      |             | 2.     | 4-(4-Fluorophenyl)-6-Isopropyl-2-[(N-Methyl-N-Methylsulphonyl)Amino]Pyrimidine-5-YL-Methanol   | 1.871 kg     |

RA concerned may take further necessary action as per above decision of NC.

|     |                                                                                                                 |                                                          |                                           |                             |
|-----|-----------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|-------------------------------------------|-----------------------------|
| 158 | <b>Case No.:</b> 70/4/82-ALC4/2012                                                                              | Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00150/AM13/                                                                                  | RLA File :07/24/040/00522/AM12/                          | Lic.No/Date:0710087142<br>21.03.2012      | Defer<br>Date:22.05.2012    |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                                          |                                           |                             |

159

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|-------------------------|--------------|
| Case No.:40/4/82-ALC4/2012                                                                                                                                                                                                                       | Party Name:INDO AMINES LIMITED  | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | Status:Case<br>Approved |              |
| HQ File :01/82/050/00120/AM13/                                                                                                                                                                                                                   | RLA File :03/94/040/00866/AM12/ | Lic.No/Date:0310687518<br>22.03.2012      | Defer Date:             |              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 27/82 dated 4.10.2011, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is less: |                                 |                                           |                         |              |
| Export Product                                                                                                                                                                                                                                   | Export Qty.                     | Sl.No.                                    | Import items            | Qty. allowed |
| 1-Methyl Cyclohexene                                                                                                                                                                                                                             | 1 KG.                           | 1.                                        | Ortho Cresol            | 1.259 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                      |                                 |                                           |                         |              |

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|-----|------------------------------------|------------------------------------|-------------------------------------------|-----------------------------|
| 160 | <b>Case No.:</b> 75/4/82-ALC4/2012 | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00155/AM13/     | RLA File :08/24/040/00292/AM12/    | Lic.No/Date:0810110000<br>22.03.2012      | Defer<br>Date:22.05.2012    |

**Decision :** It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals.

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|-----|-----------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------------------------|---------------------------------|
| 161 | <b>Case No.:76/4/82-ALC4/2012</b>                                                                               | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00156/AM13/                                                                                  | RLA File :08/24/040/00301/AM12/    | Lic.No/Date:0810110001<br>22.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                    |                                           |                                 |

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|-----|-----------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------------------------|---------------------------------|
| 162 | <b>Case No.:77/4/82-ALC4/2012</b>                                                                               | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00157/AM13/                                                                                  | RLA File :08/24/040/00304/AM12/    | Lic.No/Date:0810109993<br>22.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                    |                                           |                                 |

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|-----|-----------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------------------------|---------------------------------|
| 163 | <b>Case No.:78/4/82-ALC4/2012</b>                                                                               | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00158/AM13/                                                                                  | RLA File :08/24/040/00303/AM12/    | Lic.No/Date:0810109994<br>22.03.2012      | Defer Date:<br>22.5.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                    |                                           |                                 |

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|-----|-----------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------------------------|---------------------------------|
| 164 | <b>Case No.:82/4/82-ALC4/2012</b>                                                                               | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00162/AM13/                                                                                  | RLA File :08/24/040/00302/AM12/    | Lic.No/Date:0810110002<br>22.03.2012      | Defer Date:<br>22.05.2012       |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                    |                                           |                                 |

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|-----|-----------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------------------------|---------------------------------|
| 165 | <b>Case No.:81/4/82-ALC4/2012</b>                                                                               | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00161/AM13/                                                                                  | RLA File :08/24/040/00306/AM12/    | Lic.No/Date:0810110029<br>23.03.2012      | Defer<br>Date:22.05.2012        |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                    |                                           |                                 |

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|-----|-----------------------------------|---------------------------------------|-------------------------------------------|---------------------------------|
| 166 | <b>Case No.:90/4/82-ALC4/2012</b> | Party Name:MOREPEN LABORATORIES LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:Case<br/>Approved</b> |
|     | HQ File :01/82/050/00170/AM13/    | RLA File :05/24/040/00468/AM12/       | Lic.No/Date:0510321002                    | Defer Date:                     |

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|                                                                                                                 |  | 26.03.2012 |  |
| <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |  |            |  |

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| 167 | <b>Case No.:</b> 91/4/82-ALC4/2012                                                                              | Party Name:MOREPEN LABORATORIES LTD., | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00171/AM13/                                                                                  | RLA File :05/24/040/00469/AM12/       | Lic.No/Date:0510321003<br>26.03.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                       |                                           |                                        |

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|-----|-----------------------------------------------------------------------------------------------------------------|----------------------------------------------|-------------------------------------------|----------------------------------------|
| 168 | <b>Case No.:</b> 3/4/82-ALC4/2012                                                                               | Party Name:MANGALAM DRUGS & ORGANICS LIMITED | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00083/AM13/                                                                                  | RLA File :03/95/040/00928/AM12/              | Lic.No/Date:0310690677<br>13.04.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                              |                                           |                                        |

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|-----|-----------------------------------------------------------------------------------------------------------------|--------------------------------------|-------------------------------------------|----------------------------------------|
| 169 | <b>Case No.:</b> 4/4/82-ALC4/2012                                                                               | Party Name:UNIMAX CHEMICALS PVT LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00084/AM13/                                                                                  | RLA File :03/95/040/00016/AM13/      | Lic.No/Date:0310690694<br>13.04.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Pharmaceuticals. |                                      |                                           |                                        |

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|-----|------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|-------------------------------------------|----------------------------------------|
| 170 | <b>Case No.:</b> 92/4/82-ALC4/2012                                                                                           | Party Name:JESONS INDUSTRIES LTD. | Meet No/Date:4/82-ALC4/2012<br>24.04.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00172/AM13/                                                                                               | RLA File :03/94/040/00753/AM12/   | Lic.No/Date:0310691024<br>17.04.2012      | Defer<br>Date:22.05.2012               |
|     | <b>Decision :</b> It was decided to defer the case for 22.5.2012 for comments of Department of Chemicals and Petrochemicals. |                                   |                                           |                                        |

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| Outside Agenda No. 1                                                                                                           | M/s. Global Calcium                 |
| Norms Committee Meeting No.4/AM13                                                                                              | F.No. 01/82/162/00091/AM 10/DES III |
| Meeting Date:24.04.2012                                                                                                        | RA File No. 07/24/040/613/AM 09     |
| Adv. Lic. No. 0710063917 dated 30.03.2009                                                                                      |                                     |
| Decision: It was decided to call from the firm the complete application and accordingly, the case was deferred for 08.05.2012. |                                     |

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|--------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Outside Agenda No. 2                                                                                                           | M/s. Laffans Petrochemicals Limited                                                                                                                                                                                                    |
| Norms Committee Meeting No.4/AM13                                                                                              | F.No. 01/82/162/00927/AM 12/DES III<br>F.No. 01/82/162/00928/AM 12/DES III<br>F.No. 01/82/162/00929/AM 12/DES III<br>F.No. 01/82/162/00930/AM 12/DES III<br>F.No. 01/82/162/00931/AM 12/DES III<br>F.No. 01/82/162/00932/AM 12/DES III |
| Meeting Date:24.04.2012                                                                                                        | RA File No. 03/94/040/00078/AM 09<br>RA File No. 03/94/040/00055/AM 09<br>RA File No. 03/94/040/00294/AM 09<br>RA File No. 03/94/040/00343/AM 09<br>RA File No. 03/94/040/00004/AM 09<br>RA File No. 03/94/040/00142/AM 09             |
| Adv. Lic. No. 0710063917 dated 30.03.2009                                                                                      |                                                                                                                                                                                                                                        |
| Decision: It was decided to call from the firm the complete application and accordingly, the case was deferred for 08.05.2012. |                                                                                                                                                                                                                                        |

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| Outside Agenda No. 3                                                                                                               | M/s. Enaltec Labs Limited                                                                                      |
| Norms Committee Meeting No.4/AM13                                                                                                  | F.No. 01/82/50/01228/AM 12 DES III<br>F.No. 01/82/50/01391/Am 12 DES III<br>F.No. 01/82/50/01249/AM 12 DES III |
| Meeting Date:24.04.2012                                                                                                            | RA File No. 03/94/040/00715/AM 12<br>RA File No. 03/94/040/00920/AM 12<br>RA File NO. 03/94/040/00849/AM 12    |
| Adv. Lic. No. 0310665063 dated 15.11.2011<br>Adv. Lic. No. 0310677992 dated 20.1.2012<br>Adv. Lic. No. 0310672816 dated 26.12.2011 |                                                                                                                |

Decision: It was decided to amend the description of import item No. 1 as 2-[3-Cyano-4-(2-Methylpropoxy) Phenyl]-4-Methyl-5-Thiazolocarboxylic Acid ethyl Ester.

Date:25.04.2012  
Place:New Delhi

Lalita Maini  
Foreign Trade Development Officer